

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: NATIONAL LEGAL SERVICES AUTHORITY, NEW DELHI -
TELANGANA/ANDHRA PRADESH STATE LEGAL SERVICES AUTHORITIES,
HYDERABAD** – Nomination of Secretaries of District Legal Services Authorities of
Nizamabad, Karimnagar, East Godavari at Rajamahendravaram and Krishna at
Machilipatnam to participate in the Orientation Programme for Secretaries of
District Legal Services Authorities scheduled to be held on 08.11.2016 and
09.11.2016 (Fore Noon) and also Commendation Ceremony of Para Legal
Volunteers and District Legal Services Authorities scheduled to be held on
09.11.2016 (After Noon) at New Delhi – Relief arrangements - **ORDERS -
ISSUED.**

REF: 1. Letter Roc.No.4065/TLSA/ESTT/2016, dated 26.10.2016 from the Member
Secretary (FAC), Telangana State Legal Services Authority, Hyderabad.
2. Letter Roc.No.6026/APSLA/2016, dated 02.11.2016 from the Member
Secretary, A.P. State Legal Services Authority, Hyderabad.

ORDER ROC.No. 8646/2016-B.SPL., DATED: 04.11.2016

The High Court is pleased to pass the following Orders:

The concerned Prl. District and Sessions Judges are hereby ^{intimated} ~~directed~~ to make necessary relief arrangements in respect of Secretaries, District Legal Services Authorities at Nizamabad, Karimnagar, East Godavari at Rajamahendravaram and Krishna at Machilipatnam, who are nominated to participate in the Orientation Programme for Secretaries of District Legal Services Authorities scheduled to be held on 08.11.2016 and 09.11.2016 (Fore Noon) and also Commendation Ceremony of Para Legal Volunteers and District Legal Services Authorities scheduled to be held on 09.11.2016 (After Noon) at New Delhi, under intimation to the High Court.


REGISTRAR (VIGILANCE)

To

1. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Complex, Hyderabad.
 2. The Member Secretary (FAC), Telangana State Legal Services Authority, City Civil Court Complex, Hyderabad.
 3. The Central Project Coordinator, High Court of Judicature at Hyderabad
(with a request to direct the concerned to place the proceedings in the High Court's Website under general information).
 4. The Prl. District and Sessions Judge, Nizamabad.
 5. The Prl. District and Sessions Judge, Karimnagar.
 6. The Prl. District and Sessions Judge, East Godavari at Rajamahendravaram.
 7. The Prl. District and Sessions Judge, Krishna at Machilipatnam.
 8. The Secretary, District Legal Services Authority, Nizamabad.
 9. The Secretary, District Legal Services Authority, Karimnagar.
 10. The Secretary, District Legal Services Authority, East Godavari at Rajamahendravaram.
 11. The Secretary, District Legal Services Authority, Krishna at Machilipatnam.
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